

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.303

IA-4645/2022 IA-4419/2022 IA-4436/2022 IA-4016/2022 IA-4126/2022 IA-3051/2022
IA-3057/2022 IA-3062/2022 IA-3064/2022 IA-3073/2022 IA-3074/2022 IA-4537/2022
IA-1554/2022 IA-3884/2021 IA-3895/2021 IA-3896/2021 IA-3899/2021 IA-1934/2021
IA-1994/2021 IA-1016/2021 IA-1020/2021 IA-1025/2021 IA-1032/2021 IA-1054/2021
IA-1056/2021 IA-1060/2021 IA-1064/2021 IA-3324/2022 IA-1244/2022 IA-1674/2022
IA-82/2022 IA-1417/2022 IA-1450/2022 IA-1432/2022 IA-5441/2021 IA-3379/2020
Cont.P-18/2021 IA-1357/2022 IA-1376/2022 IA-2696/2021 IA-2663/2021 IA-2791/2021
IA-4117/2021 IA-4077/2021 IA-287/2021 IA-796/2021 IA-1046/2022 IA-2868/2022
A-3170/2022 IA-1508/2021 IA-1146/2022

In

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr

.....**APPLICANT/PETITIONER**

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

.....**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 10.11.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant

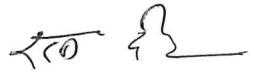
: Adv. Kushagra Pandey
Adv. Kumar Mihir
Adv. Yash Agrawal in IA 1146/2020
Adv. Gitanshi Arora
Mr.Rishi k Awasthi, Adv., Ms.Ritu Arora, Adv.,
Ms.Zohra Bano, Adv.
Adv. Nidhi Mohan Parashar & Adv. Umang Kumar
Singh
Adv. Sumant Bhardwaj & Adv. Mridula Ray Bhardwaj
Adv. Vedant Bhardwa
Adv. Piyush Singh, Adv. Akshay Srivastava and
Adv. Riddhi Jain
Adv Ateendra Saumya Singh
Adv. Shikhil Suri and Adv. Komal Gupta and
Adv. Mahima Aggarwal in Con Petition and IA 4655

Adv. Shashank Adv Shashank, Adv. Simran in IA 2791
Ms. Somya Stuti representative
For the Respondent : Adv. Yash Agrawal for R
7,10,13,14,15,16,19,20,21,22,24,26,27,28,30
in IA 1046/2020
Adv. Shikhil Suri and Adv. Komal Gupta and
Adv. Mahima Aggarwal IA 1244/2022 R2 and R3
Adv. Ritu Rajkumari, Adv., Kripa Shankar Prasad,
Adv., Alisha K. Shail, Adv. For R-4 in IA 1046
For the Chirayu Garg : Adv. Sandeep Garg in IA's No.1064 & 1934
For the Ex Directors : Ms. Akanksha Singh & Mr. Alankrit Bhatnagar,

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **01.12.2022.**


(Court Officer)
(Court III)